

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 140
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/petitioner

Order under Section 391-394

Order delivered on 10.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner/Applicant: Mr. Dhruv Gupta, Advs.
For the Income Tax Deptt.: Ms. Lakshmi Gurung, Stng. Counsel for IT
Dept.
For the Respondent(s): Ms. Tania Sharma, Adv. for RD
Mr. Akshay Joshi, Adv. for OL
Ms. Neelam Tripathi, Ms. Gunjan
Singh, Advs. for SEBI

ORDER

Due to paucity of time, matter could not be heard. Accordingly,
hearing is deferred to 13.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)